Recommendations of the Committee constituted for review of FRBM

- 2147. SHRI N. GOKULAKRISHNAN: Will the Minister of FINANCE be pleased to state:
- (a) whether the Committee constituted to review Fiscal Responsibility and Budget Management (FRBM) has submitted its report recently, if so, the details thereof; and
- (b) the details of the recommendations made by the Cornmittee with regard to fiscal discipline and budget management?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) In pursuance of the Budget announcement (para 111 of the Budget Speech, 2016-17), the Government constituted a Committee to comprehensively review and give recommendations on the FRBM roadmap for future. The Committee has submitted its report to the Government. The Committee has done comprehensive exercise and has recommended that a sustainable debt path must be the principal macro-economic anchor of our fiscal policy. The Committee has recommended Debt to GDP ratio of 60 per cent for the General Government by 2023, consisting of 40 per cent for Central Government and 20 per cent for State Governments. Within this framework, the Committee has recommended fiscal deficit of 3 per cent for the next three years. The Committee has also provided for Escape Clauses for deviations upto 0.5 per cent of GDP from the fiscal deficit target under certain circumstances.

Recovery of NPAs through seizures and auction of properties

- 2148. SHRI RAM KUMAR KASHYAP: Will the Minister of FINANCE be pleased to state:
- (a) what is the total amount of gross Non-Performing Assets (NPAs) for public and private sector Banks as in December, 2016, Bank-wise;
 - (b) the details of measures taken to recover NPAs;
 - (c) the quatum of NPAs recovered during the last three years;
- (d) whether Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 allows Banks and other Financial Institutions to auction residential and commercial properties when borrowers default on their payments; and
- (e) if so, the details of properties seized and auctioned by Banks to recover NPAs during the last three years, Bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) The details of bank-wise Gross Non-Performing Assets (GNPA) and GNPA ratio of Public Sector Banks (PSBs) and Private Sector Banks as on Dec-2016 are given in Statement (*See* below).

(b) and (c) The Government has taken sector specific measures. The Insolvency and Bankruptcy code (IBC) has been enacted and Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act (SARFAESI) and The Recovery of Debts Due to Banks and Financial Institutions (RDDBFI) Act have been amended to improve resolution/recovery of bank loans. Six new Debt Recovery Tribunals (DRTs) have been established for improving recovery.

The legal mechanisms available to lenders for recovery of their loans are outlined in The Recovery of Debts Due to Banks and Financial Institutions (RDDBFI) Act, 1993, The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 and Lok Adalats.

The details of reduction in NPAs in the PSBs during last three years is as under:-

NPA Reduction data for Public Sector Banks

Total reduction in NPAs- due to actual recoveries during the FY (₹ in crore)

	2014	2015	2016
Public Sector Banks	33,698	41,236	37,815

Source: RBI

(d) and (e) Yes, Sir. Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 allows Banks and other Financial Institutions to auction residential and commercial properties when borrowers default on their payment. The details of properties seized/recovered/taken possession by banks during the last three years is as under:

Number of property seized/ symbolic/ physical possession taken during the last three years

	2013-14	2014-15	2015-16
Public Sector Banks	37,903	54,060	64,519

Source: PSPs

Gross NPAs of Public and Private Sector Banks during

Dec. 31, 2016 (₹ in crore)

Statement

SI. N	lo. Banks	Total Advances	Gross NPA	Percentage (%)
1	2	3	4	5
1.	Allahabad Bank	1,41,492	18,894	13.35
2.	Andhra Bank	1,42,122	16,861	11.86
3.	Bank of Baroda	2,71,267	35,708	13.16
4.	Bank of India	2,76,250	43,080	15.59
5.	Bank of Maharashtra	1,02,217	15,418	15.08
6.	Bharatiya Mahila Bank Ltd.	552	4	0.76
7.	Canara Bank	3,17,558	32,339	10.18
8.	Central Bank of India	1,82,829	25,843	14.14
9.	Corporation Bank	1,42,207	17,100	12.02
10.	Dena Bank	76,384	11,195	14.66
11.	IDBI Bank Limited	2,05,659	31,333	15.24
12.	Indian Bank	1,20,800	9,320	7.72
13.	Indian Overseas Bank	1,41,895	31,189	21.98
14.	Oriental Bank of Commerce	1,49,105	20,525	13.77
15.	Punjab & Sind Bank	58,587	5,331	9.10
16.	Punjab National Bank	3,57,304	55,232	15.46
17.	Syndicate Bank	1,65,687	15,007	9.06
18.	UCO Bank	1,10,101	21,323	19.37
19.	Union Bank of India	2,50,027	29,317	11.73
20.	United Bank of India	67,867	10,847	15.98
21.	Vijaya Bank	90,500	6,526	7.21
22.	State Bank of Bikaner & Jaipur	70,773	7,917	11.19
23.	State Bank of Hyderabad	1,10,640	16,308	14.74

194	Written Answers to [RAJYA	A SABHA]	Unstarred Questions	
1	2	3	4	5
24.	State Bank of India	12,11,670	99,353	8.20
25.	State Bank of Mysore	53,584	7,750	14.46
26.	State Bank of Patiala	77,700	15,019	19.33
27.	State Bank of Travancore	66,865	8,170	12.22
28.	Catholic Syrian Bank Ltd.	7,892	712	9.02
29.	City Union Bank Ltd.	21,808	644	2.95
30.	Dhanlaxmi Bank Limited	6,632	504	7.60
31.	Federal Bank Ltd.	69,538	1,952	2.81
32.	ING Vysya Bank Ltd.	-	-	-
33.	Jammu & Kashmir Bank Ltd.	48,248	5,630	11.67
34.	Karnataka Bank Ltd.	36,266	1,560	4.30
35.	Karur Vysya Bank Ltd.	38,459	1,022	2.66
36.	Lakshmi Vilas Bank Ltd.	19,714	549	2.78
37.	Nainital Bank Ltd.	2,881	166	5.75
38.	Ratnakar Bank Ltd.	26,922	285	1.06
39.	South Indian Bank Ltd.	44,915	1,787	3.98
40.	Tamilnad Mercantile Bank Ltd.	21,747	715	3.29
41.	Axis Bank Ltd.	3,09,605	15,198	4.91
42.	Bandhan Bank Ltd.	16,251	78	0.48
43.	DCB Bank Ltd	14,716	228	1.55
44.	HDFC Bank Ltd.	4,77,415	5,026	1.05
45.	ICICI Bank Ltd.	3,89,478	25,523	6.55
46.	IndusInd Bank Ltd.	1,02,164	972	0.95
4 7.	Kotak Mahindra Bank Ltd.	1,30,787	3,178	2.43
48.	Yes Bank Ltd.	1,12,861	1,006	0.89
4 9.	IDFC Bank Limited	51,026	3,587	7.03

Source: RBI